

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 497 (ND) 2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
27.11.2017**

NAME OF THE COMPANY: Sh. Ranjit Das & Anr Vs. MSX Mall Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE


For the Petitioner: Mr. Abhishek Goyal, Mr. Anshul Garg and
Mr. Prashant Bhardwaj, Advocates

For the Respondent: None

ORDER

None is present on behalf of the Respondent. Affidavit of service is not on record. Let the same be filed. Steps also be taken by the Bench Officer to serve the Respondent/Corporate Debtor at its registered Email ID and through its Directors.

To come up on 8th December, 2017.


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**